

Compulsory Insurance of Government Employees

1195. **Sardar Iqbal Singh:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No 908 on the 12th March, 1958 and state:

(a) whether any decision in respect of compulsory insurance at reduced rates of premium for Government employees in low-income groups has since been taken, and

(b) if so, the nature thereof?

The Minister of Revenue and Civil Expenditure (Shri B. Gopala Reddi):

(a) and (b) The question of introduction of a scheme of compulsory insurance for Government employees in low-income groups has been referred to the Pay Commission, and their recommendations in the matter are awaited.

Adult Education

1196. **Sardar Iqbal Singh:** Will the Minister of Education be pleased to lay a statement on the Table showing

(a) whether Government have finalised the schemes for adult education in rural and urban areas,

(b) if so the nature of the schemes, and

(c) the amount contemplated to be earmarked for them?

The Minister of Education (Dr. K. L. Shrimall): (a) to (c) A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No 109]

Carpenters at Rourkela Steel Plant

1197. **Shri P. K. Deo.** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the number of foreign carpenters employed in the Rourkela Steel Plant and the wages paid to them, and

(b) whether no Indian carpenters are available to undertake the job done by the foreign carpenters?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) 10 Foremen Carpenters and 26 Specialist Carpenters arrived in Rourkela out of which 6 specialist carpenters have since left for West Germany. The daily wages paid to Foremen Carpenters are DM-75 plus Rs 40 each; while those of Specialist Carpenters are DM-65 plus Rs 40 each.

(b) Shuttering work for bunkers for the Blast Furnace is a complicated type of work and for guiding and training the very large number of Indian Carpenters employed, a limited number of Specialist Carpenters from abroad was required.

Rent for Machineries

1198. **Shri P. K. Deo.** Will the Minister of Steel, Mines and Fuel be pleased to state the amount of rental charges paid for the various construction machineries at the Rourkela Steel Plant?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): The total rental charges paid for various construction machinery amount to Rs 1,77,000 paid partly in Deutsche Marks and partly in Rupees.

Income-tax from Punjab

1199. **Shri Daljit Singh:** Will the Minister of Finance be pleased to state the amount of income-tax assessment which has been finalised in Punjab but still remains to be realised as on the 30th June, 1958?

The Minister of Revenue and Civil Expenditure (Shri B. Gopala Reddi): The amount for which the assessment had been finalised but still remains to be realised as on 30th June, 1958 is Rs 3,95,82,000.

Income-tax cases in Punjab High Court

1200. **Shri Daljit Singh:** Will the Minister of Finance be pleased to state:

(a) how many cases of Income-tax were admitted in the Punjab High Court and Tribunal since 1956; and

(b) the number of cases disposed of upto now?

The Minister of Revenue and Civil Expenditure (Shri B. Gopala Reddi):
(a) (i) In Punjab High Court—95.

(ii) In the Income-tax Appellate Tribunal—2,458.

(b) (i) By High Court—47.

(ii) By Tribunal—1,082.

Technical Education in Himachal Pradesh

1201. Shri Daljit Singh: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any schemes of Technical Education have been approved by the All India Council for Technical Education for Himachal Pradesh; and

(b) if so, the details thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) The Second Five Year Plan of Himachal Pradesh does not include any scheme of Technical Education which requires the approval of the All India Council for Technical Education

(b) Does not arise

Government Aided Private Schools in Himachal Pradesh

1202. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) the number of Government aided Private Schools in Himachal Pradesh;

(b) the number of Primary Schools among them; and

(c) the number of students studying in these schools?

The Minister of Education (Dr. K. L. Shrivastha): (a) 142.

(b) 117

(c) 3,714.

Physical Training in Himachal Pradesh

1203. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) the steps taken up by the Himachal Pradesh Administration to introduce physical training in the schools and colleges of Himachal Pradesh; and

(b) the number of trained physical education teachers who are employed by the Administration of Himachal Pradesh?

The Minister of Education (Dr. K. L. Shrivastha): (a) Physical education is already a compulsory subject in all the educational institutions of Himachal Pradesh.

(b) (i) Diploma holders—2

(ii) Certificate Holders—2

(iii) Ex-Army Personnel—19

(iv) Untrained—56

Hindi Classes

1204. Shri Sadhu Ram: Will the Minister of Home Affairs be pleased to state:

(a) the total number of employees of Central Secretariat who have been benefited by Hindi Classes during 1957; and

(b) the number of instructors employed for that purpose during that period?

The Minister of Home Affairs (Pandit G. B. Pant): (a) 2,386 in the first session ending September 1957 and 2,444 in the second session commencing in October, 1957.

(b) 16.

"Smuggled Gold Seized at Rewari Railway Station"

1205. { Shrivastha Mañda Ahmed:
Shri Ram Krishan:
Shri Tangamani:
Shri S. M. Banerjee:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that about 3,000 tolas of gold have been seized